



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.01.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 23.01.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 473 of 2024  <b>Part Heard</b>	State Bank of India Vs. Advantage Oils Pvt. Ltd.	23.01.2026	13.02.2026
2.	Comp. App. (AT) (Ins) No. 658 of 2025	Xylocopa Builders & Developers Pvt. Ltd. Vs. Namrata Amol Randeni Liquidator of Turning Point Estates Pvt. Ltd.	23.01.2026	13.02.2026
3.	Comp. App. (AT) (Ins) No. 1212 of 2025 & I.A. No. 7215 of 2025  <b>With</b>	Vasu Buildcon Vs. Kashi Viswanathan Sivaraman & Anr.	23.01.2026	17.02.2026
4.	Comp. App. (AT) (Ins) No. 1225 of 2025  <b>(With Defects)</b>	Ankit Pathak Vs. Kashi Vishwanathan Sivaraman & Ors.	23.01.2026	17.02.2026

5.	Comp. App. (AT) (Ins) No. 2095 of 2024	Rohit Kumar Singla Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd.  <b>With</b>	<b>23.01.2026</b>	<b>10.03.2026</b>
6.	Comp. App. (AT) (Ins) No. 2096 of 2024 & I.A. No. 7657, 7816 of 2024  <b>(With Defects)</b>	Krishna Kumari Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd.	<b>23.01.2026</b>	<b>10.03.2026</b>
7.	Comp. App. (AT) (Ins) No. 1159 of 2025 & I.A. No. 4529 of 2025	Gajesh Labhchand Jain, Liquidator, Capacite Structures Ltd. Vs. Saraswat Co-Operative Bank Ltd.	<b>23.01.2026</b>	<b>11.03.2026</b>
8.	I.A. No. 159 of 2025 in Comp. App. (AT) (Ins) No. 662 of 2024  <b>(With Defects)</b>	Topworth Urja & Metals Ltd., Through Its RP Avil Menezes Vs. Directorate of Industries, Govt. of Maharashtra	<b>23.01.2026</b>	<b>13.03.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)